NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/32/ (IB)/2017

NAME OF THE PETITIONER(S)

: UNION ROADWAYS CORPORATION

NAME OF THE RESPONDENT(S)

: BUMI GEO ENGINEERING

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHIT KRYSHAVA

counsed for Petelina

Counsel for Refronder

ORDER

Counsel representing both the parties are present. Time extended at their request for making submissions. Put up on 01.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc